



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Thursday,20th June 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/302/2022	GHANASHYAM TELI Versus THE STATE OF ASSAM AND 7 ORS	MR. R P HAZARIKA TUN RAJKHOWA	GA, ASSAM SC, REVENUE
2	WP(C)/334/2022	JAHIRUL ISLAM AND ANR. Versus THE COMMISSIONER AND SECRETARY AND 10 ORS.	MR. M U MAHMUD MR. M ALI	SC, ELEM. EDU GA, ASSAM K ZAMAN (r-9)
3	WP(C)/356/2022	MD. AMIR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN	GA, ASSAM
4	WP(C)/781/2022	CHANDAN JYOTI DEKA Versus THE ASSAM STATE COMMISSION FOR WOMEN AND 2 ORS.	MR S BORTHAKUR MR. D GOGOI MR P H KONWAR	
5	WP(C)/5772/2022	ABDUL MALEQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. R ALI H A AHMED MR A S SK	GA, ASSAM SC, REVENUE
6	WP(C)/6159/2022	AJAY JAISWAL Versus TINSUKIA MUNICIPAL BOARD AND 2 ORS	MR. T DEURI MS T WAPANGLA MR J A KAZI	SC, TINSUKIA MUNICIPAL BOARD
7	WP(C)/7956/2022	JYOTISHMITA BHUYAN Versus THE STATE OF ASSAM AND 5 ORS	MD. H BHUYAN MR. M R Z CHOUDHURY MS. R NATH	SC, ELEM. EDU GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/06/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MS. N M DEKA	24-05-2024	To	28-06-2024
3)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
4)	MR D BHATTACHARYA	24-06-2024	To	24-06-2024
5)	MR D BHATTACHARYA	26-06-2024	To	26-06-2024
6)	MR D BHATTACHARYA	28-06-2024	To	28-06-2024
7)	K U AHMED	20-06-2024	To	26-06-2024
8)	MS. B CHOUDHURY	15-06-2024	To	20-06-2024
9)	MR. P. CHOUDHURY	15-06-2024	To	20-06-2024

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13)	MR N ALAM	15-06-2024	To	21-06-2024
14)	MR S SARMA	17-06-2024	To	15-07-2024
15)	MR. A LAL	18-06-2024	To	21-06-2024
16)	MS P TALUKDAR	20-06-2024	To	26-06-2024



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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/4215/2017	LAKHI NARAYAN MUCHAHARY and 2 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MRA KUNDU	GA, ASSAM SC, APDCL
2	WP(C)/4240/2017	RAJYOGA CENTRE, PRAJAPITA BRAHMA KUMARIES ISWARIYA VISWA VIDYALAYA Versus THE STATE OF ASSAM and 6 ORS.	MR.P K DAS MS.S SARMAH	GA, ASSAM MS. M PATHAK (R-7) SC, DIMA HASAO MRS. R B BORAH(R-7)
3	WP(C)/5999/2022	SANTI RAM ROY Versus THE STATE OF ASSAM AND 6 ORS.	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU
4	WP(C)/7705/2022	BABUL KUMAR LAHAN Versus THE STATE OF ASSAM AND 7 ORS	MR. D C C PHUKAN MS. J GOGOI MS R BORAH MS M BOSE	GA, ASSAM MS. M BARMAN (r-6) B BURAGOHAIN (r-6)
5	WP(C)/8137/2022	LONI BISWAS AND 20 ORS. Versus THE STATE OF ASSAM AND 14 ORS.	MR S BORTHAKUR MR. R PHUKAN MR P H KONWAR	GA, ASSAM S ALI (R-8,9,10,11) MR. N BHARALI (R-8,9,10,11) MR. R BARUAH (R-8,9,10,11) MR A BHUYAN (R-8,9,10,11) SC, REVENUE

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DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Tr.P.(C)/65/2018	ROSHMI BORUAH Versus RAJESH DEY	MR. R KALITA MR. R SALOI MS. S NEWAR MS. M K BROWN	
2	Tr.P.(C)/24/2020	SMTI. SANGEETA SINGH Versus ARUP BHATTACHARJEE	MR. S P BHATTACHARJEE MR. R MAZUMDAR	
3	Tr.P.(C)/25/2022	LUCKY BHOWMICK @ LUCKY BISWAS Versus RIPAN BHOWMICK	MR. S ROY MR. M H LASKAR MR F ABDULLAH MR M HOSSAIN	
4	Tr.P.(C)/115/2022	MRIDUSMITA NATH Versus SUMIT KUNDU	MR. R DEV MS. S BARAT	
5	I.A.(Civil)/35/2023 in RSA/199/2005	ON THE DEATH OF GOLAP PRASAD SAHU HIS LEGAL HEIRS SMTI SUBHADRA SAHU AND 3 ORS Versus SATDEO GUPTA AND ORS		
	WITH RSA/199/2005	ON THE DEATH OF GOLAP PRASAD SAHU HIS LEGAL HEIRS SMTI SUBHADRA SAHU WIFE AND ORS Versus SATDEO GUPTA AND ORS	MR B SINHA MR.D K KATAKEY	MR.T J MAHANTA MR.N BARUA MR.P K DEKA MR.R SARMA MR.H DEKA MR.M HUSSAIN
6	RSA/156/2023	SOMA DEB @ SOMA PAUL Versus SIB SANKAR SINGH AND 6 ORS.	MR. S D PURKAYASTHA	MRS. S ROY (r-1,2,4,5,6,7) MS A DAS (r-1,2,4,5,6,7)
7	I.A.(Civil)/1970/2023 in RSA/7197/2023	DHANI RAM BARUAH HEART INSTITUTE Versus M/S SIOTIA STEELS LTD.	MR. M K CHOUDHURY MR. A BARKATAKI	
	WITH RSA/7197/2023 (Filing Number)	DHANI RAM BARUAH HEART INSTITUTE AND ANR. Versus M/S SIOTIA STEELS LTD. H	MR. M K CHOUDHURY	

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